

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 5330
ANSWERED ON 05.04.2023

MINING LEASES NEAR THE GIB HABITAT

5330. SHRI DUSHYANT SINGH:

Will the Minister of MINES be pleased to state:

- (a) whether the Government has issued mining leases near the Great Indian Bustard (GIB) habitat in the Sorsan district of Baran in Rajasthan;
- (b) if so, the details thereof;
- (c) whether there is further illegal mining in the Sorsan district of Rajasthan, if so, the details thereof;
- (d) whether the Government has commissioned any study to examine the environmental impact of the mining leases on the GIB habitat; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): As per the information provided by Government of Rajasthan, 5 mining leases have been issued by the Government in Sorsan area of Baran District. Out of these 5 mining leases, 3 mining leases are about 2 km and 2 mining leases are more than 10 km away from the proposed Godawan breeding centre at Sorsan. The details are given at **Annexure I**.

(c) As per the information provided by Government of Rajasthan, 3 cases of illegal mining were found in Sorsan area of Baran district in the financial years 2021-22 and 2022-23 (till 28-02-2023). The details are given in **Annexure II**.

(d) & (e): As per the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the Rules framed thereunder, the State Government are responsible for the grant of mineral concessions for the minerals located within their respective jurisdiction. Government of Rajasthan has informed that Rajasthan State Pollution Control Board (RSPCB) has not commissioned any study to examine the impact of mining leases on the GIB habitat.

Details of Mining Leases issued in the Sorsan area of district-Baran

S. No.	ML No.	Name of the Lease Holder	Mineral Name	Area (in Ha)	Lease Period	Distance of mining lease from proposed Godawan Breeding Centre (in km)
1	100/1999	Smt. Anuradha Singh W/o Shri Madhusudhan Singh, Village Mau Jagir, Tehsil Anta, District Baran	Masonry Stone	1.00	03.01.2000 to 02.01.2050	Above 10 km
2	101/1999	Smt. Anuradha Singh W/o Shri Madhusudhan Singh, Village Mau Jagir, Tehsil Anta, District Baran	Masonry Stone	1.00	03.01.2000 to 02.01.2050	Above 10 km
3	02/2018	Shri Krishan Kant Sharma S/o Shri Giriraj Prasad Sharma, Gandhi Colony, Kota Road, Baran	Masonry Stone	1.3379	26.02.2020 to 25.02.2070	About 2 km
4	03/2019	Shri Krishan Kant Sharma S/o Shri Giriraj Prasad Sharma, Gandhi Colony, Kota Road, Baran	Masonry Stone	1.0469	26.02.2020 to 25.02.2070	About 2 km
5	04/2019	M/s Jai Matadi Stones, Kota	Masonry Stone	1.2265	26.02.2020 to 25.02.2070	About 2 km

Annexure-II

Details of illegal mining in Sorsan, district-Baran (2021-22 & 2022-23 till 28-02-2023)

S. No.	Panchnama Date	Accused Person Name	Name of Mineral	Total imposed penalty amount (in Rs.)
1	01.03.2023	Smt. Anuradha Singh W/o Shri Madhusudhan Singh, Village Mau Jagir, Tehsil Anta, District Baran	Masonry Stone	92,600
2	08.03.2023	Shri Madhusudhan Singh S/o Shri Dhanoop Singh, Village Mau Jagir, Tehsil Anta, District Baran	Masonry Stone	53,15,629
3	08.03.2023	Shri Madhusudhan Singh S/o Shri Dhanoop Singh, Village Mau Jagir, Tehsil Anta, District Baran	Masonry Stone	1,13,40,000
